

NOTICE

Oath taking Ceremony of Hon'ble Mr. Justice Anant Bijay Singh, as Judicial Member in the National Company Law Appellate Tribunal (NCLAT) will be held at **10:30 A.M. on 21st January, 2020 in the Court of Hon'ble Chairperson, National Company Law Appellate Tribunal(NCLAT), 2nd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L Building), 9, C.G.O Complex, Lodhi Road, New Delhi-11003.** Learned Senior Advocates, Advocates and other professionals are cordially invited.

By Order

-sd/-
(Registrar)
NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.01.2020 (TUESDAY)

COURT OF CHAIRPERSON

11:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Justice Anant Bijay Singh Member (Judicial)

For Orders (To be Mentioned)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 57 of 2020	V. Padmakumar Vs. Stressed Assets Stabilisation Fund (SASF) & Anr.	Nitin Thukral	

For Orders (For Correction of Case No.)

2.	Comp. App (AT) (Ins) No. 72 of 2020	DSTR Infrastructure & Projects LLP Vs. Eco Drilling Fluids Pvt. Ltd. & Anr.	Mukesh Rana	
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For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 15 of 2020	Shyam Pradhan & Anr. Vs. Anand Chandra Swain	Shifa Nagar	
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4.	Comp. App. (AT) (Ins) No. 29 of 2020	Sarish Mittal, Director, KSM Spinning Mills Ltd. Vs. Central Bank of India & Ors.	A.K. Bhardwaj	
5.	Comp. App (AT) (Ins) No. 72 of 2020	Pratibha Devchand Shah Vs. Good Value Financial Services Pvt. Ltd	Pranay	
6.	Comp. App (AT) (Ins) No. 79 of 2020	Emgee Infrastructure Holdings (India) Pvt. Ltd. Vs. Navayuga Engineering Company Ltd.	Mayank Sapra	
7.	Comp. App. (AT) (Ins) No. 102 of 2020	Punjab National Bank Vs. Kiran Shah Liquidator of ORG Informatics Ltd.	Vikky Dang	
8.	Comp. App. (AT) (Ins) No. 104 of 2020	Punit Beriwala Vs. Shambhu Agencies Pvt Ltd & Ors.	Suraj Malik	
9.	Comp. App. (AT) (Ins) No. 105 of 2020	Gouri Prasad Goenka Vs. Surendra Kumar Agarwal & Anr.	Mrinal Elkar Mazumdar	
10.	Comp. App. (AT) (Ins) No. 106 of 2020	Nicco Engineering Services Ltd. Vs. Vinod Kumar Kothari	Diwakar Maheshwari	

For Orders

11.	Comp. App (AT) (Ins) No. 1504 of 2019	Anubhav Anilkumar Agarwal Vs. Bank of India & Anr.	Mahesh Agarwal	
12.	Comp. App. (AT) (Ins) No. 1157 of 2019	Export- Import Bank of India Vs. EPC Constructions India Ltd. through Abhijit Guhathakurta, RP With	Ashish Rana	Nakul Sachdeva
13.	Comp. App (AT) (Ins) No. 1413 of 2019	Shaarc Projects Ltd. Vs. EPC Construction India Ltd. & Ors. With	Manish Shekhari	Nakul Sachdeva
14.	Comp. App (AT) (Ins) No. 1416 of 2019	Om Namah Shivay Logistics International Pvt. Ltd. Vs. EPC Constructions India Ltd & Ors. With	Manish	Nakul Sachdeva
15.	Comp. App. (AT) (Ins) No. 1426 of 2019	Export –Import Bank of India Vs. EPC Constructions India Ltd & Anr.	Ashish Rana	Nakul Sachdeva

		With		
16.	Comp. App (AT) (Ins) No. 1519 of 2019	UCO Bank Vs. Abhijit Guhathakurta & Ors. With	B. Dubey	Nakul Sachdeva
17.	Comp. App (AT) (Ins) No. 01 of 2020	Slipco Constructions Pvt. Ltd. Vs. EPC Constructions India Ltd. & Ors. With	Harsh Gurbani	Nakul Sachdeva
18.	Comp. App. (AT) (Ins) No. 13 of 2020	Sathyam Orocon Pvt. Ltd. & Ors. Vs. EPC Constructions India Ltd. & Ors. With	Harsh Gurbani	Akarshan Sahay
19.	Comp. App. (AT) (Ins) No. 14 of 2020	EPC Constructions India Ltd. Vs. SREI Equipment Finance Ltd. With	AAkarshan Sahay	Arijit Mazumdar
20.	Comp. App (AT) (Ins) No. 42 of 2020	Gujarat Maritime Board Vs. Abhijit Guhathakurta Resolution Professional of EPC Constructions India Ltd & Anr.	Gursharan H. Virk	Rohan Malik-RP
21.	Comp. App (AT) (Ins) No. 1273 of 2019	Bijay Pratap Singh Vs. Unimax International & Anr.	Rajesh Kumar	Geetesh Meena-R1 Srishti Badhwar- R2
22.	Comp. App (AT) (Ins) No. 1361-1362 of 2019	Directorate of Economics Offences Vs. Binay Kumar Singhania & Ors.	Raja Chatterjee	Kanishk Khetan- R1
23.	Comp. App (AT) (Ins) No. 1417 of 2019	Union of India Vs. Oriental Bank of Commerce	Sanjay Shorey	
24.	Comp. App. (AT) (Ins) No. 1468 of 2019	Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr. With	R.B. Phookan	
25.	Comp. App. (AT) (Ins) No. 1473 of 2019	Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	R.B. Phookan	
26.	Comp. App (AT) (Ins) No. 1499 of 2019	Partha Sadhan Bose Vs. Sugesan Transport Pvt. Ltd.& Anr.	Pinaki Addy	Udian Sharma
27.	Comp. App. (AT) (Ins) No. 1483 of 2019	Rajneesh Nagar Vs. Ultimate Infracity Pvt. Ltd. & Ors.	Karan Malhotra	Manu Garg
28.	Comp. App. (AT) (Ins) No. 1490 of 2019	Shrawan Kumar Agrawal Consortium Vs. Rituraj Steel Pvt Ltd & Ors.	Anju Jain	Richa Bhardwaj- R2

For Admission (After Notice)

29.	Competition App. (AT) No. 42 of 2019	Indian National Shipowners Association. Vs. Competition Commission of India & Anr.	Unnati Agarwal	Nitika Dwivedi-R2
30.	Competition. App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
31.	Competition. App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2 Mohit Gouri-R3 Deeksha Manchanda-R4
32.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Avinash Sharma Abhijeet Sinha-R2
33.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2

02:00 PM**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson.****For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri

After the above or 02:30 PM, Whichever is earlier**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)****For Hearing (Part Heard)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 236 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd. & Ors. With	Priyanka Goswami	V P Singh-R4 P.S Bindra-R5
2.	Comp. App. (AT) No. 237 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd. & Ors. With	Siddharth Naidu	V P Singh-R4 P.S Bindra-R5
3.	Comp. App. (AT) No. 298 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd & Ors.	Arijit Mazumdar	

4.	Comp. App. (AT) No. 185-186 of 2018	Anil Chandanmal Singhvi Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
5.	Comp. App. (AT) No. 187-188 of 2018	Devendra Kumar Agrawal Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
6.	Comp. App. (AT) No. 189-190 of 2018	Sunil Hasmukhlal Shah Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
7.	Comp. App. (AT) No. 192 of 2018	Union of India, MCA Vs. 63 Moons Technologies Ltd. &Ors. With	D Simon	Shally Bhasin-R1
8.	Comp. App. (AT) No. 196-197 of 2018	Jigish Shantilal Sonagara Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
9.	Comp. App. (AT) No. 198-199 of 2018	Berjis Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
10.	Comp. App. (AT) No. 200-201 of 2018	NishaDutt Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
11.	Comp. App. (AT) No. 202-203 of 2018	Prashant Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
12.	Comp. App. (AT) No. 204-205 of 2018	Manjay Prakash Shah Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
13.	Comp. App. (AT) No. 206-207 of 2018	DiwangSunderrajNeralla Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
14.	Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
15.	Comp. App. (AT) No. 209 of 2018	Jignesh Prakash Shah Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey
16.	Competition App. (AT) No. 15 of 2018	Federation of Gujrat State Chemists and Druggists Association &Anr. Vs. Competition Commission of India & Ors. With	Gunjan Chowksey	Manmeet Arora-R1 Amit Gupta-R3 Mansi Kukreja-R4

17.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda & Anr. Vs. Reliance Agency & Ors.	Anshul Narayan	Mansi Kukreja-R1 Manmeet Arora-R3
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For Hearing

18.	Comp. App (AT) (Ins) No. 781 of 2019	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	Arunima Bhattacharjee	K. Datta
19.	Competition App. (AT) No. 83 of 2018	India Glycols Limited Vs. Competition Commission of India & Ors. With	Manas Kumar Chaudhuri	Udayan Jain (R1), Rishi Sood (R2), Reeta Mishra (R5-7), Sanjeev Kr. Singh (R8 & R18), MM Sharma (R19) Pankaj Bhagat (R9,12,16,17 &20), Gautam Shahi (R14)
20.	Competition. App. (AT) No. 86 of 2018	Balrampur Chini Mills Ltd Vs. CCI & Ors With	Gautam Shahi	Navdeep Singh Suhag-CCI
21.	Competition App. (AT) No. 91 of 2018	Bajaj Hindustan Sugar Ltd. Vs. Ester India Chemicals Ltd. & Ors. With	Naveen Chawla	Saurabh Mishra-CCI
22.	Competition. App. (AT) No. 92 of 2018	Mawana Sugars Ltd. Vs. Competition Commission of India & Anr. With	P.K. Bhalla	
23.	Competition App. (AT) No. 93 & 98 of 2018	Dalmia Bharat Sugar & Industries Ltd. Vs. Competition Commission of India & Anr. With	M.M. Sharma	Sanyat Lodha-R1
24.	Competition App. (AT) No. 94 of 2018	Uttam Sugar Mills Ltd. Vs. Competition Commission of India & Ors. With	Sanjeev Kumar Singh	Sanyat Lodha- R1
25.	Competition. App. (AT) No. 97 of 2018	Triveni Engineering & Industries Ltd Vs. Ester India Chemicals Ltd & Anr. With	Rishi Agrawala	
26.	Competition App. (AT) No. 99 of 2018	The Andhra Sugars Ltd. Vs. Competition Commission of India & Ors. With	Avdhesh Bairwa	Saurabh (R-CCI)
27.	Competition App. (AT) No. 100 of 2018	The Avadh Sugar & Energy Ltd. Vs. Competition Commission of India & Ors.	Pankaj Bhagat	Sanyat Lodha

		With		
28.	Competition App. (AT) No. 101 of 2018	Sir Shadi Lal Enterprises Vs. Ester India Chemicals Ltd. &Ors. With	Anil Kumar Mishra	Sanyat Lodha
29.	Competition App. (AT) No. 102 of 2018	KM Sugar Mills Ltd. Vs. Competition Commission of India & Anr. With	Pankaj Bhagat	Sanyat Lodha
30.	Competition App. (AT) No. 103 of 2018	Indian Sugar Mills Association Vs. Competition Commission of India & Ors. With	Sindoora VNL	Sanyat Lodha- R1 Manu Krishnan-R3
31.	Competition App. (AT) No. 104 of 2018	The Seksaria Biswan Sugar Factory Ltd. Vs. Competition Commission of India & Anr. With	Pankaj Bhagat	Navdeep Singh Suhag-R1
32.	Competition Appeal (AT) No. 03 of 2019	Simbhaoli Sugars Ltd. Vs. Competition Commission of India & Ors. With	Sushil Shukla	Saurabh Mishra
33.	Competition. App. (AT) No. 05 of 2019	Shree Kamrej Vibhag Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	Sanyat Lodha(R-CCI)
34.	Competition. App. (AT) No. 06 of 2019	Sahakari Khand Udoyg Mandal Ltd. Vs. Competition Commission of India &Ors. With	Bhushan V.Mahadik	Sanyat Lodha- R1
35.	Competition. App. (AT) No. 07 of 2019	Shree Ganesh Khand Udoyg Sahakari Mandli Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	Sanyat Lodha- R1
36.	Competition. App. (AT) No. 08 of 2019	Shree Mahuva Pradesh Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	Sanyat Lodha

37.	Competition. App. (AT) No. 10 of 2019	Sri Sarvaraya Sugars Ltd. & Ors. Vs. Competition Commission of India &Ors.	Sudpito Sarcar	Udayan Jain
38.	Competition. App. (AT) No. 82 of 2018	Amit Mittal Vs DLF Ltd & Anr	R.P Sharma	Malak Bhatt- R1&2 Avishkar Singhvi- R3

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order
-sd/-

Registrar